GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 21st May, 2018

No. LJ(B).1/2018/59 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officers as Executive Magistrates in connection with the monitoring of the movement of coal transportation for strict implementation as per National Green Tribunal (NGT) Order for a period of 3(three) months or till further orders:

Sl. No.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division.
1,	Shri L. Shabong, Executive Engineer, PWD (Roads), Mairang.	Mairang (Civil) Sub- Division, Mairang.	In-Charge Addl.Deputy Commissioner, Mairang Sub-Division, Mairang.
2.	Shri T.T. Khyllait, Asstt. Executive Engineer, PWD (Roads), Mairang.	- do -	- do -
3.	Shri M.L. Kynta, Sr. Animal Husbandry & Veterinary Officer, Manai.	- do -	- do -
4.	Shri L. Dhar, Executive Engineer, PHE (Rws), Mairang.	- do -	- do -
5.	Shri B. Dohtdong, Asstt. Employment Exchange Officer, Mairang.	- do -	- do -
6.	Shri F.M. Kharsyntiew, Block Development Officer, Mawthadraishan C&RD Block.	- do -	- do -
7.	Shri T. Marbaniang, Asstt. EE (PHE) Rws, Sub- Divisional Officer, Mairang.	- do -	- do -
8.	Shri D. Tiewla, Horticulture Development Officer Office of SDAO, Mairang,	- do -	- do -
9.	Shri R. Kharshilot, Child Development Project Officer (ICDS), Mawthadraishan.	- do -	- do -
10.	Shri S.J.Kharlor, Range Officer of Soil & Water Conservation Range, Mairang.	- do -	- do -
11.	Shri T. Wanshong, Animal Husbandry & Veterinary Officer, Mairang.	- do -	- do -
12.	Shri S. Kharpran, Animal Husbandry & Veterinary Officer, Mairang.	- do -	- do -
13.	Shri S. Puwein, Asstt. Executive Engineer, PWD Rds, Mairang.	- do -	- do -
14.	Shri K. Rymbai, Asstt. Executive Engineer, PWD Rds, Nongkhlaw.	- do -	- do -

15.	Shri D. Lamare, Asstt. Executive Engineer, PWD	- do -	- do -
	Rds, Markasa.	- 40 -	- 40 -
16.	Smti B. Kharsyntiew, Agriculture Development Officer, Office of SDAO, Mairang.	- do -	- do -
17.	Smti I. Slong, Child Development Project Officer (ICDS), Mairang.	- do -	- do -
18.	Shri S. Tham, Sub-Divisional A&H Veterinary Officer, Mairang.	- do -	- do -
19.	Smti L.J. Nonglait, Fishery Officer, Mairang Sub- Division.	- do -	- do -
20.	Shri A.B. Swer, Superintendent of Industries, Mairang.	- do -	- do -
21.	Shri Danelson Lyngdoh, Accountant Officer, office of SDO (PHE) Rws, Mairang.	- do -	- do -
22.	Shri Arketmanstar Mawlein, JE Office of EE (PWD) Rds, Mairang.	- do -	- do -
23.	Shri Satellite Hoojon, JE Office of EE (PWD) Rds, Mairang.	- do -	- do -
24.	Shri Banshemphang Rynjah, JDA Office of SDO (WR), Mairang.	- do -	- do -
25.	Shri Endorsing Diengdoh, JE Office of SDO (WR), Mairang.	- do -	- do -
26.	Shri George Kharnaior, Surveyor, Office of SDO (WR), Mairang.	- do -	- do -
27.	Shri Allambert Mallai, JE Office of SDO (PWD) Rds, Markasa.	- do -	- do -
28.	Shri Leavaious Buhphang, JDA Office of EE (PHE) Rws, Mairang.	- do -	- do -
29.	Shri Bhador Manik Syiem, JDA Office of EE (PHE) Rws, Mairang.	- do -	- do -
30.	Shri Peter Kharwanlang, Acctt. Officer, Office of EE (PWD) Rds, Mairang.	- do -	- do -
31.	Shri R.R. Lamare, Sub-Divisional School Education Officer, Mairang Sub-Division.	- do -	- do -
32.	Shri D. Ngaite, Inspector of Excise, Mairang.	- do -	- do -
33.	Shri Mathew Nongsteng, Sub-Inspector of Supply, Mairang.	- do -	- do -
34.	Shri Bluster Mawlieh,	- do -	- do -



(M.M. Sangma),
Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.

Copy to:-

- 1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.
- 2. The Addl. Chief Secretary to the Govt. of Meghalaya, Forest & Environment Department for information.
- 3. The Sub Divisional Officer (Civil) Mairang Civil Sub Division, Mairang with a request to circulate to all the officers concerned. This has a reference to letter No. M/Judl.138/2015/84, Dt. 7.5.19.
- 4. The Director of Information and Public Relation, Meghalaya, Shillong.
- 5. The Personnel & A.R. (A) Department for information.
- 6. DEO (Data Entry Operation) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.
- 7. Office Copy.

By orders etc...,

Deputy Secretary to the Govt. of Meghalaya, Law (B) Department.